



2026:AHC:46821

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 3178 of 2026

Beera Ram And 12 Others

.....Petitioner(s)

Versus

State Of U.P. And 6 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Shishir Kumar
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Shishir Kumar, counsel for the petitioners and Sri Manish Kumar, learned Standing Counsel, who appears for State-respondents.

2. The case of the writ petitioners is that they have worked the service period spent by them while undergoing training before they were appointed as constables and should be counted being 19 years of service for grant of one additional increment. They seek to rely upon the judgment in ***Special Appeal No. 172 of 2023 (State of U.P. and 6 others v. Ram Jeet Tiwari (H. Con.) and 6 others***, decided on 19.04.2023.

3. Prayer in the present petition is for a direction to the respondents to consider the grievance of the writ petitioners.

4. Learned Standing Counsel submits that the claim of the writ petitioners needs adjudication at the first instance by the concerned authorities.

5. To such a submission, learned counsel for the petitioners has no objection and he gracefully accepts the same.

6. Considering the submissions of the rival parties as well as stand taken by them, the writ petition is being **disposed off** granting liberty to the writ petitioners to prefer a comprehensive representation along with the self-attested copy of the writ petition before the concerned authorities, who shall on the said motion proceed to decide the claim of the petitioners strictly in accordance with law within a period of four months from the date of production of the certified copy of the order.

7. Needless to point out that the writ petition has been decided without

seeking any response from the respondents. Thus, passing of this order may not be construed to an expression that this Court has gone into the merits of the case.

8. With the aforesaid observation, the writ petition stands **disposed off**.

March 9, 2026

Ashu

(Vikas Budhwar,J.)